

55. भीमसेन गार्डेन रोड,
माइलापोर, मद्रास सरकारी सदस्य
17. सुश्री मीना पटेल,
सैल्फ इम्प्लाइड वीमेन्स एसोशिएशन
सेवा स्वागत केन्द्र, लोकमान्य तिलक
मार्ग के सामने भद्रा, अहमदाबाद --वही--
18. सुश्री भारतिन्दी जेना
इन्स्टीच्यूट ऑफ सोशल स्टडीज ट्रस्ट,
5, दीन दयाल उपाध्याय मार्ग,
नई दिल्ली, --वही--
2. समान पारिश्रमिक नियमवादी, 1991 संबंधी केन्द्रीय सलाह-
कार समिति के नियम 4 के अनुसार गैर सरकारी सदस्यों का कार्यकाज
नामित करने की तारीख से दो वर्ष होगा। इसमें यह भी व्यवस्था
है कि ऐसे सदस्य अपने उत्तराधिकारी के नामित होने तक अपने
पद पर बने रहेंगे।

[सं. एस-42025/49/84सी एण्ड डब्ल्यू एन एस-II]

शशि जैन, संयुक्त सचिव

New Delhi, the 28th May, 1992

S.O. 1657—In exercise of the powers conferred by sub- section (1) of Section 6 of the Equal Remuneration Act, 1976 (25 of 1976) and in supersession of notification published in the Gazette of India vide S.O. 269 dated the 25th January, 1986, the Central Government hereby reconstitute the Advisory Committee consisting of the following members :—

Advisory Committee

- | | |
|---|--------------------|
| 1. Union Minister for Labour/
Deputy Labour Minister | Chairman |
| 2. Secretary,
Ministry of Labour. | Ex-Officio Member. |
| 3. Joint Secretary,
Ministry of Labour.
(Incharge of Child and Women
Labour) | " |
| 4. Joint Secretary,
Department of Women and Child
Development,
New Delhi. | " |
| 5. Adviser,
Labour & Employment Division,
Planning Commission,
New Delhi. | " |
| 6. Secretary,
Labour Department,
Government of Andhra Pradesh,
Hyderabad. | " |
| 7. Secretary,
Labour Department,
Government of Assam,
Dispur. | " |
| 8. Secretary,
Labour Department,
Union Territory of Delhi,
Delhi. | " |

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| 9. Shri Vijay G. Kalantri,
President,
All India Manufacturers'
Organisation,
M/s. Abro Industries,
73, Bombay Samachar Marg,
Bombay. | Non-Official Member |
| 10. Dr. (Ms.) N. Hamsa,
Deputy Secretary,
All India Organisation of Employers,
Federation House,
Tansen Marg,
New Delhi-110001. | " |
| 11. Ms. Manjula Ray,
President,
INTUC Women Working
Committee of West Bengal Flat,
4, 12 Swinhoe Street,
Calcutta. | " |
| 12. Mrs. Kamla Sinha,
Vice-President,
Hind Mazdoor Sabha,
Nagindas Chambers,
167, P.D. Mello Road,
Bombay. | " |
| 13. Mr. C.M. Krishna,
Director (Personnel)
Hindustan Aeronautics Ltd.,
15/1, Cubbo Road,
Bombay. | " |
| 14. Smt. Sunita V. Padoley,
Bharatiya Mazdoor Sangh,
Vidarbha Pradesh,
542, Dr. Munje Marg,
Congress Nagar,
Nagpur. | " |
| 15. Dr. Lotika Sarkar,
Centre for Women's Develop-
ment Studies,
B-43, Panchsheel Enclave,
New Delhi. | " |
| 16. Ms. Jaya Arunachalam,
President,
Working Women's Forum (India)
55, Bhimsena Garden Road,
Mylapore,
Madras. | " |
| 17. Ms. Meena Patel,
Self Employed Women's
Association,
SEWA Reception Centre,
Opposite Lokmanya Tilak Baug
Bhadra,
Ahmedabad. | " |
| 18. Ms. Bratindi Jena,
Institute of Social Studies Trust
5, Deen Dayal Upadhyay Marg,
New Delhi. | " |

2. The terms of office of non-official member(s) of the Committee shall be two years from the date of their nomination in accordance with Rule 4 of the Central Advisory Committee on Equal Remuneration Rules, 1991. It is further provided that such member shall, continue to hold office until his/her successor is nominated.

[No. S-42025/49/84-C&WL-II Section]

SHASHI, JAIN, Jt. Secy.